

Annual Reports, Annual Accounts and Reviews on the working of Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram for 1993-94 and of Indian Institute of Astrophysics, Bangalore for 1993-94 etc.

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram, for the year 1993-94.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram, for the year 1993-94 together with Audit Report thereon.

(iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram, for the year 1993-94.

[Placed in Library. See No. L.T. 6806/94]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1993-94.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1993-94, together with Audit Report thereon.

(iii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 1993-94.

[Placed in Library. See No. L.T. 6807/94]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions)

regarding Review by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6808/94]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Bose Institute, Calcutta, for the year 1993-94.

[Placed in Library. See No. L.T. 6809/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Remote Sensing Agency, Hyderabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6810/94]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National MST Radar Facility, Chittoor, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National MST Radar Facility, Chittoor, for the year 1993-94.

[Placed in Library. See No. L.T. 6811/94]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6812/94]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Shah Institute of Nuclear Physics, Calcutta, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Saha Institute of

Nuclear Physics, Calcuta, for the year 1993-94.

[Placed in Library. See No. L.T. 6813/94]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Atomic Energy Education Society, Bombay, for the year 1993-94.
- [Placed in Library. See No. L.T. 6814/94]
- (10) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1956:
- (a) (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94.
- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6815/94]
- (b) (i) Statement regarding Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1993-94.
- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6816/94]
- (c) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1993-94.
- (ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6817/94]
- (d) (i) Statement regarding Review by the Government of the working of the

Antrix Corporation Limited, Bangalore, for the year 1993-94.

- (ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6818/94]

- (e) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi for the year 1993-94.
- (ii) Annual Report of the National Research Development Corporation, New Delhi for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6819/94]

Reviews on the working of and Annual Reports of Hindustan Organic Chemicals Limited, Raigad for 1993-94 and of Indian Petrochemicals Corporation Limited, Vadodara for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Eduardo Faleiro, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
- (a) (i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Raigad, for the year 1993-94.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Raigad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6820/94]
- (b) (i) Review by the Government of the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1993-94.
- (ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- [Placed in Library. See No. L.T. 6821/94]
- (c) (i) Statement regarding Review by the Government of the working of the CMC Limited, Hyderabad, for the year 1993-94.
- (ii) Annual Report of the CMC Limited,